

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 2756
TO BE ANSWERED ON THE 19TH DECEMBER, 2023

NATURAL FARMING

2756. SHRI RAJESHBHAI CHUDASAMA:
SHRI NAMA NAGESWARA RAO:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री
be pleased to state:

- (a) whether the Government is encouraging organic farming/natural farming as the demand for such products are gradually increasing and if so, the details thereof, State-wise;
- (b) the details of the funds sanctioned and utilized during the last three years, State/UT-wise;
- (c) the steps taken for the development of natural farming in the country and the incentives given to farmers engaged in natural farming;
- (d) the steps taken by the Government to facilitate marketing for the farmers engaged in natural farming;
- (e) whether the Government has formulated any new policy for promoting natural farming; and
- (f) the timeline proposed for implementing the said policy and the manner in which it would be beneficial for the farmers?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्री (SHRI ARJUN MUNDA)

(a) to (f): Government has been promoting organic farming in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). PKVY is being implemented in all the States other-than North Eastern (NE) States across the country whereas MOVCDNER scheme is being implemented exclusively in the NE States. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. Training and Capacity Building are integral part of the scheme. Incentives to farmers for producing and using organic fertilizers/manure are inbuilt in these

schemes as on-farm and off-farm organic inputs. Direct Benefit Transfer (DBT) is provided to the farmers for using organic inputs including organic fertilizers.

Under PKVY, an assistance of Rs.50,000 per ha for a period of three years is provided to States for promotion of organic farming to cover different components like Training & Capacity Building, Data Management, PGS Certification, Value Addition, Marketing and Publicity. Out of this, assistance of Rs. 31,000 per ha over a period of three years is provided to farmers through DBT for on- farm /off –farm organic inputs. Whereas under MOVCDNER, an assistance of Rs. 46,575/ha for 3 years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/planting material and training, hand holding and certification. Out of this, assistance @ Rs. 32500/ha for 3 years is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as DBT to the farmers and Rs. 17,500 for the planting material to be given to the farmers by State Lead Agency (SLA) in kind.

As per the report of the world of Organic Agriculture Statistics and Emerging Trends 2023 published by FiBL & IFOAM the demand for organic products has increased throughout the world from US Dollars 21 Billion in 2001 to US Dollars 135.50 Billion in 2021. India is bestowed with significant potential to produce all varieties of organic products due to diversity in its agro-climatic conditions. This holds promise for the organic producers to tap the market which is growing steadily in the domestic and export sector. In view of the increasing demand of organic farming products of India in the global market, Government is facilitating value addition, certification and marketing. As per requirement of International market, Government have initiated third party certification under National Programme for Organic Production (NPOP) in 2001.

Under PKVY assistance @ Rs 8800/ha for 3 years is provided to facilitate value addition, marketing and publicity to all the states/UTs. Assistance is provided for certification and training, handholding & capacity building respectively @ Rs 2700/-ha for 3 years and Rs 7500/- ha for 3 years under PKVY for farmers of all the States. Whereas under MOVCDNER scheme assistance is provided @ Rs10,000/ -ha for 3 years for training, capacity building & certification.

The scheme-wise and state-wise details of releases and utilization under organic farming (under PKVY & MOVCDNER) schemes during the last three years are given at **Annexure –I**.

In addition, Government is also promoting natural farming since 2019-2020 through Bharatiya Prakritik Krishi Paddhati (BPKP) programme under Paramparagat Krishi Vikas Yojana (PKVY). The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. So far 4.09 lakh ha area has been sanctioned and Rs. 70.13 Crore has been released for natural farming in 8 states under BPKP across the country. Under BPKP, natural farming is being promoted in cluster of 500 ha and Rs. 12200.00 is provided per ha for three years, in which Rs. 2000 is provided as incentives to farmers through DBT.

Natural Farming is being promoted since 2019-20 under Bhartiya Prakritik Krishi Paddhati (BPKP), a sub scheme of Paramparagat Krishi Vikas Yojana (PKVY). Keeping in view the strength of Natural Farming and the success achieved in some States, BPKP is being up-scaled in Mission Mode as separate scheme as “National Mission on Natural Farming” (NMNF).

Annexure-I

Scheme-wise (PKVY & MOVCDNER) and State-wise details of releases and utilization under organic farming during the last three years.

Rs in lakh

PKVY			
S. No.	Name of the State	Releases	Utilization
1	Andhra Pradesh	10004.83	10004.83
2	Bihar	2541.31	792.98
3	Chhattisgarh	3738.11	2393.78
4	Gujarat	10.10	0.00
5	Goa	0.00	0.00
6	Haryana	5.05	0.00
7	Jharkhand	1836.86	929.48
8	Karnataka	522.65	0.00
9	Kerala	3910.30	1773.10
10	Madhya Pradesh	828.04	0.00
11	Maharashtra	469.86	20.20
12	Odisha	2257.21	1793.75
13	Punjab	1803.79	0.00
14	Rajasthan	5856.58	3343.21
15	Tamil Nadu	439.98	421.82
16	Telangana	15.15	0.00
17	Uttar Pradesh	8487.05	3973.78
18	West Bengal	555.39	215.11
19	Himachal Pradesh	1166.24	987.03
20	Uttarakhand	18007.27	14370.99
21	All Union Territories (UTs)	415.40	221.85
22	NE (Aspirational & Committed liabilities)	781.37	7.57
	Total	63652.54	41249.48
MOVCDNER			
S. No.	Name of the State	Releases	Utilization
1	Assam	2059.15	2059.15
2	Manipur	14271.58	14271.58
3	Meghalaya	1428.66	1428.66
4	Nagaland	5763.69	5763.69
5	Mizoram	3202.04	3202.04
6	Arunachal Pradesh	6372.20	6372.20
7	Sikkim	3545.42	3545.42
8	Tripura	4243.27	4243.27
	Total	40886.01	40886.01
